

(a) whether negotiations for a treaty of friendship, commerce and navigation are still being continued with the Government of U.S.A.; and

(b) if so, when such a treaty is likely to materialise?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). We are considering the question of resuming negotiations with the Government of the U.S.A. for a Treaty of Friendship and Establishment. This is the title of the revised version of the original draft Treaty of Friendship, Commerce and Navigation to which reference was made by the Prime Minister in his reply to question No. 1161, on the 9th of September, 1953.

#### RADIO STATION AT PATIALA

\*417. **Shri B. D. Shastri:** Will the Minister of Information and Broadcasting be pleased to state:

(a) when Government propose to open a Radio Station at Patiala;

(b) whether the building for the purpose has been acquired;

(c) what is the estimated expenditure thereon; and

(d) whether it will be an independent station or just a relaying one?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (d). It is proposed to provide an auxiliary studio at Patiala which will be linked with the Jullundur Station of All India Radio.

(b) The question of securing a suitable building for this purpose is being pursued with the PEPSU Government.

(c) Rs. 60,000/-.

#### MALVIYANAGAR COLONY

\*422. **Shri Punnoose:** Will the Minister of Rehabilitation be pleased to state whether Government have decided to take action against the 'Unauthorised' occupants of quarters in Malviyanagar Colony, Delhi?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** The matter is one which concerns the Delhi State Government. They have intimated that action is being taken by them according to the rules laid down for the purpose, after examining each individual case.

#### SUDAN

424. **Shri K. P. Tripathi:** Will the Prime Minister be pleased to state:

(a) whether the Government of Sudan have asked for the services of Indians to serve as Judicial Officers in the Sudan;

(b) if so, the method of selection of candidates therefore; and

(c) the number to be recruited?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes;

(b) and (c). The requests of the Government of Sudan was referred to the State Governments, who were asked to recommend suitable candidates from among practising lawyers and judicial officers in service, in consultation with the Chief Justices. These recommendations were scrutinised by a Committee consisting of some senior officers of the Government of India and a panel of names was sent to the Government of the Sudan for making the final selection. According to the latest information, a representative of the Sudanese Government has come to India to interview the candidates and make selection. The exact number of judges to be recruited is not known.

#### CEMENT FACTORY AT SINDRI

\*426. **Shri P. C. Bose:** Will the Minister of Production be pleased to state:

(a) the progress made in the construction of the Cement factory at Sindri; and

(b) when this factory is likely to go into production?

**The Minister of Production (Shri K. C. Reddy):** (a) and (b). A cement fac-